

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/189/2016  
NAME OF THE PETITIONER(S) : P. SENGODAN & 2 OTHERS  
NAME OF THE RESPONDENT(S) : M/S CENNEY HOTELS PVT LTD & 2 OTHERS  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

CIBI VISHNU

JERIN ASHER

Counsel for Petition

H. Karthik Seshadri

C. Suresh

Counsel for Respondents

**ORDER**

Both the sides are present, sought an adjournment. At request, the matter stands adjourned. Put up on **06.09.2019 at 10.30 A.M.**

MS

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)